

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Date: 15.3.2016

To,

Additional General Manager (Commercial),
NTPC Sail Power Company Private Limited,
4th Floor, NBCC Tower, 15, Bhikaji Cama Place,
New Delhi-110066

Sir,

Subject: General directions with respect to third proviso to clause (3) of Regulation 27 of the 2014 Tariff Regulations.

With reference to the subject mentioned above, I am directed to request you to furnish a statement showing the year-wise details of depreciation un-recovered, if any, till 31.3.2014 on account of availability lower than NAPAF, in respect of Bhilai Expansion Power Plant (500 MW), latest by 10.4.2016.

2. It may be ensured that the above information is filed within the due date mentioned above.

-Sd/-
B. Sreekumar
Deputy Chief (Law)